

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. C.P.(CAA)/84/MB/2021 In C.A.(CAA)/4075(MB)2019

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL HELD ON 14.07.2021**

NAME OF THE PARTIES: - Phoenix Mills Limited

Section: 230-232 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel, Mr. Karshil Shah appeared for the Petitioner companies. Heard the arguments and **reserved for Orders.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)